

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

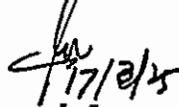
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## NOTIFICATION

No.: 919 of 2025/RG

Dated: 17.03.2025

In pursuance of the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi's Notification No. K-13021/04/2024-US.II dated 10<sup>th</sup> March, 2025, Hon'ble Mr. Justice Wasim Sadiq Nargal, Hon'ble Mr. Justice Rajesh Sekhri and Hon'ble Mr. Justice Mohd. Yousuf Wani took oath of their respective offices as Judges of the High Court of Jammu & Kashmir and Ladakh, today on 17<sup>th</sup> of March, 2025 at 10:00 AM.

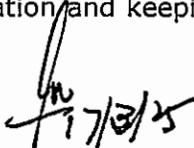
  
(Shahzad Azeem)  
Registrar General

No.: 14193-255 — /RG/GS

Dated: 17.03.2025

### Copy of above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
3. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;  
*.....for information.*
5. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu;
6. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_;  
*..... for information of their Lordships.*
7. Registrar General, High Court of \_\_\_\_\_ for information;
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Secretary Law, Department of Law and Justice, UT of Ladakh for information;
10. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
11. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
12. Director, J&K Judicial Academy, Jammu;
13. Registrar Rules, High Court of J&K and Ladakh, Jammu;
14. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
15. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
16. Member Secretary, J&K/Ladakh Legal Services Authority, Jammu/Leh;  
*.....for information.*
17. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/ Srinagar;
18. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu;
19. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;  
*.....for information and necessary action.*
20. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette
21. Incharge NIC, High Court of J&K and Ladakh, for getting the same uploaded on the official website of the Hon'ble High Court.
22. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
23. Office file.

  
Registrar General